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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB)/181/9/HDB/2017
NAME OF THE COMPANY	Sri Lakshmi Srinivas Jute Mills Pvt Ltd
NAME OF THE PETITIONER(S)	Shakti International Pvt Ltd
NAME OF THE RESPONDENT(S)	Sri Lakshmi Srinivas Jute Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIMAL VASIREDDY	ADVOCATE	VASIREDDY.VIMAL@gmail.com 9550281015	Vimal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Heard Shri Vimal Vasireddy, Learned Counsel for the Petitioner.			

The Learned Counsel for the Petitioner submits that the petition is incomplete and so the Petition is returned. Post the case on 12.09.2017 if the Learned Counsel resubmits the Company petition duly completed.


Member (T)


Member (J)

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